

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 690 TO BE ANSWERED ON: 09.12.2022

Availability of Manures and Fertilizers

**690. SHRI B.B. PATIL
SHRI DEVENDRA SINGH BHOLE**

Will the Minister of **CHEMICALS & FERTILIZERS** be pleased to state:

- (a) whether the Government has proposed any scheme to ensure easy availability of manures and fertilizers at cheaper prices to the poor farmers of the country;
- (b) if so, the details thereof;
- (c) whether the Government has any plans to ensure the availability of adequate quantity of fertilizers for distribution to farmers across the country;
- (d) if so, the details thereof, State/UT-wise including Talangana;
- (e) whether any official responsibility has been fixed for ensuring supply of adequate quantity of fertilizers to the farmers during cultivation, if so, the details thereof; and
- (f) whether any steps have been taken/proposed to be taken to check hoarding/black marketing of fertilizers, if so, the details thereof?

ANSWER

MINISTER OF STATE IN CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) & (b): Government has been implementing Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development (MOVCDNER) schemes to promote organic farming since 2015-16.

PKVY is implemented in all the States and Union Territories across the country to promote organic farming in cluster mode. Under the scheme, farmers are provided financial assistance of Rs.50000/ha for 3 years in which, Rs.31000/ha/3 years is provided directly to farmers through DBT for organic inputs such as seeds, bio-fertilizers, bio-pesticides, organic manure, compost/vermi-compost, botanical extracts, etc. whereas under MOVCDNER scheme, assistance is provided @ Rs.32500/ha/3 years to farmers for procurement/on farm production of organic inputs including organic fertilizers.

Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Government has been implementing Nutrient Based Subsidy Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/semi-annual basis, is provided on subsidized P&K fertilizers depending on their nutrient content. Under this policy, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government. Accordingly, any farmer including poor and marginal farmers who are buying these fertilizers is getting benefits of subsidy. Government assess the requirement of major fertilizers, namely, Urea, DAP, MOP, Complex Fertilizers and SSP before the start of each cropping season. i.e., Rabi and Kharif. The availability of fertilizers is monitored through weekly Video Conference with State Governments and Union Territories.

(c) & (d): The quantity of fertilizers to States/UTs is finalized by Department of Agriculture & Farmers Welfare every season before Rabi & Kharif based on the requirement forwarded by the States/UTs. Department of Fertilizers finalises the monthly supply plans based on the requirement finalised by Department of Agriculture & Farmers Welfare and ensures adequate supply each month to fulfil the farmers' fertiliser need. However, the distribution of fertilizers to the farmers within the State is the mandate of respective State Governments.

(e) Department of Fertilizers is ensuring comfortable availability of fertilizers across the country. The details of requirement and availability of all fertilizers during ongoing financial year 2022-23 (upto November 2022) is at **Annexures-I & II**.

(f) Fertilizers are declared as essential commodity under Essential Commodities Act, 1955 (EC Act) and a strong enforcement mechanism is in place under Fertilizer Control Orders and Fertilizer Movement Orders (FCO & FMO) to stop any possible diversion of fertilizers for non-agriculture purpose. State Governments are adequately empowered under the Act to take punitive action against any person violating its provisions and involved in hoarding, diversion and black marketing, etc. Department of Fertilizers has established flying squad cell to conduct surprise checks on units where diversion of fertilizers is suspected.

State-wise requirement & availability of Urea for FY 2022-23 (upto November, 2022)			
<Figures in LMT>			
S.No.	States/UTs Names	Requirement	Availability
1	2	3	4
1	Andaman and Nicobar Islands	0.00	0.01
2	Andhra Pradesh	10.14	11.23
3	Arunachal Pradesh	0.00	0.00
4	Assam	2.59	2.65
5	Bihar	14.70	13.54
6	Chandigarh	0.00	0.00
7	Chhattisgarh	7.73	8.45
8	Dadra and Nagar Haveli	0.01	0.01
9	Daman and Diu	0.00	0.00
10	Delhi	0.12	0.19
11	Goa	0.02	0.02
12	Gujarat	16.30	18.12
13	Haryana	15.00	15.65
14	Himachal Pradesh	0.44	0.58
15	Jammu and kashmir	0.91	1.25
16	Jharkhand	2.15	2.26
17	Karnataka	12.94	15.81
18	Kerala	0.93	0.99
19	Lakshadweep	0.00	0.00
20	Madhya Pradesh	26.00	25.39
21	Maharashtra	18.73	22.40
22	Manipur	0.22	0.25
23	Meghalaya	0.02	0.00
24	Mizoram	0.09	0.08
25	Nagaland	0.00	0.00
26	Odisha	4.53	5.63
27	Puducherry	0.10	0.12
28	Punjab	22.50	24.93
29	Rajasthan	16.50	19.41
30	Sikkim	0.00	0.00
31	Tamil Nadu	7.45	7.50
32	Telangana	13.50	14.69
33	Tripura	0.19	0.26
34	Uttarakhand	1.46	1.55
35	Uttar Pradesh	51.50	58.08
36	West Bengal	8.68	10.62
	Total	255.45	281.68

Annexure-II

State-wise requirement & availability of P&K fertilizers for FY 2022-23 (upto November, 2022)			
<Figures in LMT>			
S.No.	States/UTs Names	Requirement	Availability
1	2	3	4
1	Andaman and Nicobar Islands	0.01	0.01
2	Andhra Pradesh	15.47	15.78
3	Arunachal Pradesh	0.01	0.00
4	Assam	1.42	1.18
5	Bihar	9.70	9.72
6	Chandigarh	0.00	0.00
7	Chhattisgarh	5.59	4.51
8	Dadra and Nagar Haveli	0.01	0.00
9	Daman and Diu	0.00	0.00
10	Delhi	0.04	0.05
11	Goa	0.04	0.03
12	Gujarat	9.66	11.26
13	Haryana	6.04	6.00
14	Himachal Pradesh	0.32	0.31
15	Jammu and Kashmir	0.63	0.51
16	Jharkhand	1.56	1.26
17	Karnataka	19.81	22.37
18	Kerala	2.01	1.78
19	Lakshadweep	0.00	0.00
20	Madhya Pradesh	21.50	19.18
21	Maharashtra	27.09	27.95
22	Manipur	0.24	0.12
23	Meghalaya	0.02	0.00
24	Mizoram	0.10	0.01
25	Nagaland	0.00	0.00
26	Odisha	5.70	5.05
27	Puducherry	0.07	0.08
28	Punjab	9.30	8.19
29	Rajasthan	7.90	8.95
30	Sikkim	0.00	0.00
31	Tamil Nadu	8.53	10.28
32	Telangana	15.85	15.09
33	Tripura	0.12	0.08
34	Uttarakhand	0.56	0.68
35	Uttar Pradesh	27.70	25.15
36	West Bengal	12.25	12.21
	Total	209.23	207.84